

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1761/GS

Dated: 07-04-2020

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/02/2019-US.II dated 03.04.2020, Hon'ble Shri Justice Vinod Chatterji Koul, Hon'ble Shri Justice Sanjay Dhar and Hon'ble Shri Justice Puneet Gupta, took oath of their respective offices as Judges of the Common High Court for the Union Territory of the Jammu and Kashmir and Union Territory of Ladakh, today on 7th of April, 2020 at 12:00 Noon.


(Jawad Ahmad)

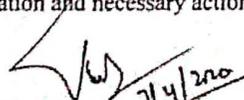
Registrar General (Officiating)

No: 43058-81/GS

Dated: 07-04-2020

Copy of the above forwarded to:

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice, New Delhi).
2. Secretary General, Supreme Court of India, New Delhi.
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu and Kashmir.
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh.
5. Registrar General, High Court of _____
..... for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K, Jammu.
7. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of their Lordships..
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, U.T. of J&K, Civil Secretariat, Jammu for information.
9. Accountant General, J&K, Srinagar for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
11. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
12. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
..... for information.
13. Registrar Computers, High Court of J&K for getting the same uploaded on the High Court Website.
14. Director, J&K, State Judicial Academy, Jammu for information.
15. Manager J&K. Press, Jammu / Srinagar for publication in the next issue of the Government Gazette.
16. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu / Srinagar.
17. Director Finance, High Court of Jammu and Kashmir, Main Wing, Jammu.
18. Accounts Officer, High Court of J&K, Jammu / Srinagar.
..... for information and necessary action.
19. Office file.


Registrar General (Officiating)